

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Special Bench)

Item No.-519

CP No. - 63/58/ND/2021
IA/124/2022

IN THE MATTER OF:

Mr. Prem Lal

....Applicant

Vs.

Ambrane india Pvt. Ltd.

.....Respondent

SECTION

U/s 58 CA

Order delivered on 15.09.2022

CORAM:

**SHRI JUSTICE TELAPROLU RAJANI,
HON'BLE MEMBER (JUDICIAL)**

**SHRI RAHUL BHATNAGAR,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant :

For the Respondent :

ORDER

None appeared on behalf of parties. In the interest of justice, list the matter on **14.10.2022**.

-Sd/-

**(RAHUL BHATNAGAR)
MEMBER (T)**

-Sd/-

**(JUSTICE TELAPROLU RAJANI)
MEMBER (J)**

Khushboo